

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

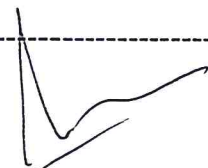
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/116/2016  
NAME OF THE PETITIONER(S) : A.R. Rajasekar  
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others  
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

*Navneet Kumar Muthu for Respondent*



**ORDER**

Counsel for petitioner called but absent. Counsel for respondents present. The matter is adjourned for hearing submissions by both the counsels in this matter and also in the connected matter, CP 80/2017. Put up on 12.12.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc